

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1725  
ANSWERED ON:16.12.2013  
DRUNKEN DRIVING  
Yadav Shri Ranjan Prasad

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether increase in the number of road accidents due to drunken driving has been reported from various States of the country;
- (b) if so, the details of road accidents due to drunken driving reported during the last three years and the current year, State/ UT-wise; and
- (c) the steps taken or being taken by the Government to stop drunken driving?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) The State-wise data shows that number of road accidents caused due to intake of alcohol/drugs have decreased from 24,655 in 2011 to 23,979 in 2012 (the latest available data). The State/ UT-wise details of number of road accidents caused due to intake of liquor/drugs during the years 2010 to 2012 (the latest available data) is at Annexure.

(c) The following steps have been initiated by the Government to curb the number of road accidents caused by drunken driving :-

(i) Section 185 of Motor Vehicles Act, 1988 provides for punishment of imprisonment or fine or both for the offence of drunken driving cases.

(ii) Chief Secretaries /Principal Secretaries/Secretaries (Transport) of all States/UTs have been requested to ensure that no license is issued to liquor vendors along National Highways. State Governments were also requested to review cases wherever licence had already been given for liquor vendors along National Highways for taking corrective action.

(iii) Ministry undertakes campaigns through print and electronic media to spread awareness about dangers of drunken driving.

(iv) Twenty four interceptors with breath analyzers have been provided by the Ministry to States /UTs to check cases of violations of traffic rules, including drunken driving.